

Is it the pleasure of the House that leave as recommended by Committee may be granted ?

HON. MEMBERS : Yes.

MR. SPEAKER : The leave is granted. The Members will be informed accordingly.

12.08 hrs.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### Minutes of first to fifth sittings

SHRI M. THAMBI DURAI (Dharmapuri) : Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the first to fifth sittings of the Committee on Members' Bill and Resolutions held during the current session.

#### COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

##### Minutes of Sitting

SHRI MADHUSUDAN VAIRALE (Akola) : Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the sitting of the Committee on Absence of Members from the Sittings of the House held on the 14th August, 1985.

#### ESTIMATES COMMITTEE

##### Seventh Report

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : Sir, I beg to present the Seventh Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the

recommendations contained in the Seventy-third Report of the Committee (Seventh Lok Sabha) on the Ministry of Information and Broadcasting—Broadcasting.

12.09 hrs.

#### COMMITTEE ON PUBLIC UNDERTAKINGS

##### Minutes and First, Second, Third, Fourth and Fifth Reports

SHRI K. RAMAMURTHY (Krishnagiri) : Sir, I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings :—

- (i) First Report on Action Taken by Government on the recommendations contained in Ninety-second Report of the Committee (Seventh Lok Sabha) on National Thermal Power Corporation Ltd.
- (ii) Second Report on Action Taken by Government on the recommendations contained in Ninety-first Report of the Committee (Seventh Lok Sabha) on Bharat Petroleum Corporation Ltd.
- (iii) Third Report on Action Taken by Government on the recommendations contained in Eighty-seventh Report of the Committee (Seventh Lok Sabha) on Central Coal Washeries Organisation.
- (iv) Fourth Report on Mineral Exploration Corporation Ltd. and Minutes of the sittings of the Committee relating thereto.
- (v) Fifth Report on Action Taken by Government on the recommendations contained in Ninety-sixth Report of the Committee (Seventh Lok Sabha) on Rehabilitation Industries Corporation Ltd.